

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

REVIEW APPLICATION NO.170/00014 /2018

IN

ORIGINAL APPLICATION NO.170/00809/2016

DATED THIS THE 3rd DAY OF AUGUST, 2018

HON'BLE SHRI DR. K.B. SURESH, MEMBER (J)

HON'BLE SHRI DINESH SHARMA, MEMBER (A)

1. The Union of India
Represented by its Secretary,
Department of Posts,
Ministry of Information
Dak Bhavan,
New Delhi – 110 001.

2.The Chief Postmaster General,
Karnataka Circle,
Bangalore – 560001.

3.Superintendent of RMSBG,
Sorting Division,
Bangalore – 560 026.

.... Review Applicants

(By Shri S.Sugumaran, Senior Panel Counsel)

vs.

Sri. D. Venkatesulu,
S/o Doraiswamy,
#.14. III main,Postal Colony,
Sanjaya Nagar,
Bangalore – 560094.

.... Respondent in RA

(By Advocate Shri V.V. Balan)

O R D E R (ORAL)

HON'BLE DR. K.B. SURESH, MEMBER(J)

1. Heard. In this Review application the only ground raised is the word consent of the learned counsel must be removed. It is not the question of consent on any material point. But, only that facts of that particular case and the Madras case were similar. There is no case even now by the review applicants that the facts in this case and facts of the other cases are dissimilar. But, at that point of time, that was consented also. That being so, Review application will not lie. The view is that a new wisdom had dawned on the client. Hence, we had asked to spell out the dissimilarities, if any. The counsel could not point out any. The word officer and a gentle man is a term which all must remember.

2. Review application is dismissed. No order as costs.

(DINESH SHARMA)
MEMBER (A)

(DR. K.B. SURESH)
MEMBER (J)

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Annexures referred to by the applicant in RA.No.14 /2018

Annexure RA-1: Copy of Final order in OA.809/2016 dated 28.4.2017 passed by CAT, Bangalore Bench.

Annexure RA-2: Copy of order in WP.43078/2017(S-CAT) dated 21.2.2018 passed by HC, Karnataka

Annexure RA-3: Copy of order in SLP. (C).No.4848/2016 dated 16.8.2016

Annexure RA-4: Copy of order in RA.No.316/2017 in WP.63407/2016(S-CAT) dated 11.8.2017 passed by HC, Karnataka

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